

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DEVAS ENGINEERING SYSTEMS PRIVATE LIMITED Date of Commencement of Liquidation: 17-11-2023; List of Stakeholders as on Date: 04-04-2024; Name of IP: Mr. Prabhu S; Process Number: 1; Last 5 digit of registration number: 11948

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		104078						NA
2	Liquidation costs incurred till date		542022						NA
3	Secured financial creditors	1	212100240	1	212813451				<a href="#">Annexure 3</a>
4	Unsecured financial creditors		0						<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)		0						<a href="#">Annexure 5</a>
6	Operational creditors (Employees)		0						<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	26808542	4	18597616		8210926		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)		0						<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	13796128	4	5330487		8465641		<a href="#">Annexure 9</a>
Total		9	253351010	9	236741554		16676567		